

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 3**

**CP(IB) No. 17/Chd/Chd/2023**

**IN THE MATTER OF**  
**Canara Bank**

**...Petitioner-Financial Creditor**

**Versus**

**BCL Homes Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 7, IBC 2016**

**Order delivered on 07.05.2024**

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 13.06.2024 in Supplementary List.

Sd/-  
**Court Officer**